

**Licences under Industries (Development and Regulation) Act**

2850. **Shri P. G. Deb:** Will the Minister of Commerce and Industry be pleased to state:

(a) how many new undertakings were granted licenses under Industries (Development and Regulation) Act during the months of February, March and upto 15th April, 1960 to different industries; and

(b) whether a list showing the names of these undertakings will be placed on the Table along with the capacity to be produced by each applicant?

**The Minister of Industry (Shri Manubhai Shah):** (a) 133.

(b) Reference is invited to the Indian Trade Journal and Journal of Industry and Trade in which full particulars of the licences issued under the Industries (Development and Regulation) Act, 1951, are published.

**'Coirolite'**

2851. **Shri Maniyangadan:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Coir Board have developed a process for making a substance called 'Coirolite';

(b) if so, what are the uses that can be made of this substance; and

(c) whether there is any proposal to manufacture coirolite on a commercial basis?

**The Minister of Industry (Shri Manubhai Shah):** (a) to (c). The Coir Board has developed a process for making the substance known as Coirolite which is now worked out at laboratory level only. The researches on the process are still continuing. Coirolite may be used for obtaining articles of any shape like ashtrays, inkstands, shallow trays, switches, lampholders etc. and other utility articles of day-to-day use. The extent to which the substance can be used for industrial or commercial purposes is still under investigation.

**Employees of the Coffee Board**

2852. { **Shri Kodiyar:**  
**Shri Warior:**  
**Shrimati Parvathi Krishnan:**  
**Shri S. M. Banerjee:**  
**Shri Parulekar:**

Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Award of the Industrial Tribunal, Bombay in respect of employees of the Coffee Board has been implemented;

(b) if not, the reasons therefor; and

(c) whether the Coffee Board has preferred an appeal against the above Award?

**The Minister of Commerce (Shri Kanungo):** (a) No, Sir.

(b) and (c). The Coffee Board has preferred an appeal against the Award in the Supreme Court and the case has not so far been disposed of.

**Hindu and Sikh Shrines in Pakistan**

2853. **Shri Shiva Datt Upadhyaya:** Will the Prime Minister be pleased to state:

(a) whether the Government of India are incurring any expenditure on the repair and up-keep of the Hindu and Sikh shrines of historic importance in Pakistan;

(b) if so, the cost of such expenditure for each shrine during the last three years;

(c) whether these shrines are being looked after by Indian nationals or by Pakistani nationals; and

(d) the salient features of any Indo-Pakistan agreement on the subject of shrines?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** (a) and (b). No, Sir.

(c) All important Hindu/Sikh shrines other than those occupied unauthorisedly or which are in a state of disrepair or which have been

abandoned, are being looked after by Hindus|Sikhs who may either be Indian or Pakistani nationals. Only in the case of Nankana Sahib, the Shiromani Gurdwara Parbandhak Committee are reported to have been maintaining 20 sewadars to look after the holy shrine, at their own cost.

(d) There have been three agreements in July 1953, August 1953 and May 1955. It may be noted that these pertain to West Pakistan. The salient features of these are:

- (a) Shrines should be protected and maintained.
- (b) Increased facilities should be given to pilgrims interested in visiting these.
- (c) Sewadars and khadims attached to these should be permitted residence facilities and also afforded protection.
- (d) Properties attached to shrines should be dealt with separately from trust properties.

#### Radio Literary Forum

2854. Shri Madhusudan Rao: Will the Minister of Information and Broadcasting be pleased to state:

(a) how many writers are participating in the Fifth All India Radio Literary Forum to be held in New Delhi currently;

(b) the names of the States from where the writers have been invited and are attending the Forum;

(c) the names of the States from where no writer is attending;

(d) the approximate expenditure to be incurred on the Conference; and

(e) the number of prizes, if any, and their value to be given to outstanding writers?

The Minister of Information and Broadcasting (Dr. Keskar): (a) 94 writers participated in the Fifth Akashvani Sahitya Samaroh (Radio

Literary Forum) which was held from 15th to 17th April, 1960.

(b) and (c). The participants were invited from all principal language groups and not State-wise.

(d) It is not feasible to separately calculate the expenditure on the Radio Literary Forum as it forms an integral part of the entire programme expenditure.

(e) No prizes are given to the participants.

#### Fifth Drama Festival

2855. Shri Madhusudan Rao: Will the Minister of Information and Broadcasting be pleased to state:

(a) whether artistes from all over India were invited for the Fifth Drama Festival to be held in Talkatora Garden from 16th April;

(b) the number and names of parties invited and number and names of parties actually attending;

(c) the nature of awards to be given to the best plays; and

(d) the total expenditure to be incurred on the festival and prizes?

The Minister of Information and Broadcasting (Dr. Keskar): (a) and (b). The Summer Drama Festival is organised on the basis of participation in the expences by the State Governments and all State Governments and Administrations (other than Andaman and Nicobar) were addressed regarding the troupes which they wished to sponsor and the plays proposed. This year some State Governments were unable to sponsor troupes and hence certain States were not represented in the Festival. A statement showing the names of troupes selected for participation is laid on the Table.

#### STATEMENT

- (1) Sevastage.
- (2) The Shillong Kala Parishad, Shillong.
- (3) Folk Entertainment Section of the West Bengal Government.